## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in )

				·,	, , ,		· · · · · · · · · · · · · · · · · · ·			
Sl. No.	Category of creditor	Summary received	of claims	Summary of cl	aims	Amount of contingent	Amount of claims not	Amount of claims under	Details in Annexure	Remarks, if any
140.		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification		
1	Secured financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	1	
2	Unsecured financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NA	NA	NA	NA	NA	NA	NA	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NA	NA	NA	NA	NA	NA	NA	4	
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	5	
6	Operational creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	6	
7	Operational creditors (Government Dues)	1	751949	1	751949	NA	NA	NA	. 7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	4000000	1	3073624	NA	926376	NA	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NA	NA	NA	NA	NA	NA	NA	9	
7 -	Total		4751949		3825573	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1				



Annexure-1
Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation:27/01/2020; List of creditors as on: 17/07/2021

List of secured financial creditors belonging to any class of creditors

(Amount in □)

1	Name of creditor	Identification No.	Details of received				Details of cl	aim admitted			Amount of continge nt	mutual dues,	claim not	claim		Assets relinquishment (8A)
											claim	that may be set- off	admitted	under verificati		(Ork)
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				on	·	
NA	NA	NA	NA	NA	NA .	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure-2 Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021

List of unsecured financial creditors belonging to any class of creditors (Amount in [])

SI.	Name of	Identification	Details	of claim		Datails	of claim admitte	4		1 4					Amount III 13)
No		No.	1			Details (	o ciami aunnite	·u		Amount of	Amount of	Amount of	Amount of	Remarks, if any	Assets
1110	. Creditor	140.	received	1						contingent	any mutual	claim not	claim under		relinguishment
										claim	dues, that may	admitted	verification		(8A)
1			<u> </u>	1		·				<u> </u>	be set- off	"dillitted	vermeation		(0.1)
1			Date of	Amount	Amount of	Nature of	Amount	Whethe	% of voting	]	De Set- 011				
			receipt	claimed	claim	claim	covered by	r related	1						
1	· ·		_		admitted	Į	1								
	-				aumitted.		guarantee	party?	C <sub>0</sub> C						1
<u>  : </u>					ļ			<u>                                     </u>							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NΔ	NA	NIA	<del> </del>
									·			11/1	INA	INA	JNA J



#### Annexure – 3

### Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation:27/01/2020; List of creditors as on: 17/07/2021

#### List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in □)

SI.	Name of	Identification	Details of	of claim		-	Details of cl	aim admitted			Amount	Amount	Amount of	Remarks, if	Assets
No.	creditor	No.	received								of any	of claim	claim ·	any	relinquishment (8A)
											mutual	not	under		
											dues,	admitted	verificati		
						;					that may		on		
			Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% voting	be				
			receipt	claimed	claim	claim	covered by	covered by	related	share in CoC	set-off				
					admitted		security	guarantee	party?						
NA	NA	NA	NA	NA	NA	NA	NA NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure – 4

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation:27/01/2020; List of creditors as on: 17/07/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in □)

Sl.	Name of	Identification	Details o	of claim		Detai	ls of claim adn	nitted		Amount of	Amount	Amount	Amount of	Remarks, if	Assets
No.	creditor	No.	received			v.				contingent	of any	of claim	claim	any	relinquishment (8A)
										claim	mutual	not	under		
	•		Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting		dues,	-	verificatio		
			receipt	claimed	claim	claim	covered by	related	share in CoC		that		n		
					_admitted_		guarantee	narty?			max				
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure - 5
Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021
List of operational creditors (Workmen)

· (Amount in [])

S	31.	Name of	Name	Identification	Details	of claim	T .	Details of	claim admit	ttad	A C		<del> </del>			
۱ ۸	lo.		of work		received			Details 01	Ciaim aumn	iteu	Amount of	Amount of any	Amount of	Amount of	Remarks, if	Assets
1 '				1110.	received	1					contingent	mutual dues,	claim under	claim not	any	relinguishment (8A)
		representative, if	man								claim	that may be	verification	admitted		
İ		any										set-off		l ddinitted		
											[	361-011				
														İ		
					Date of	Amount	Amount of	Nature of	Whether	% voting share in						
1	ľ				receipt	claimed	J	1	related	1						
					Took pr		admitted			CoC, if						<u> </u>
NA		NA	NA	NA	NIA	NIA			nartu?	annlicable	<del></del>		<del></del>			
11477	1	1 1/1	1477	INA	IIAW	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	



Annexure - 6 Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021 List of operational creditors (Employees)
(Amount in::1)

SI. No.	Name of authorised	i	Identification No.	Details o			Details of	claim admit	ted	Amount of contingent	Amount of any mutual dues.	Amount of claim under	Amount of	Remarks, if	Assets
	representative, if any	emplo yee		Date of receipt	Amount claimed	Amount of claim	claim	related	% of voting share in CoC, if		that may be set-	verification	claim not admitted	any	relinquishment (8A)
NA	NA	NA	NA	NA	NA			NA	NA	NA	NA	NA	NA	NA	



Annexure - 7

#### Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021 List of operational creditors (Government dues) (Amount in ()

Γ	SI.	Details o	f Claimant		Details o	falaim			(Amount	<u> </u>				<del></del> -				
		200000			Details	n ciami			Details of cia	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if	Assets relinquishment
1	1				l													(8A)
ŀ																1		
١,	No.					tered.							,					•
1.		<b>&gt;</b>	lo	1		eived		i					contingent	of any	of claim	claim under	any	
	1	•	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification		
		ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		İ	
				No.		i	admitted		security	guarantee	party?	CoC, if		that may	admitted			
	- 1								interest			1 '	i	•				
┢			COMMISSIONER OF COMMERCIAL TAXES	<del> </del>		<del></del>			micrest			applicable		be set-off				
				0.C-1	20/02/2020	751040	751949	Opertational	NA	NA			ļ i					
1					20,02,2020	131749	731747	Opertational	1417	liv.	NA	NA	NA	NA	NA	NA	NA	NA
Γ			TOTAL			751949	751949			<del> </del>								
<u></u>			TOTAL	1	l		131747		<u> </u>	L		<u></u>						



Annexure – 8

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation:27/01/2020; List of creditors as on: 17/07/2021

List of operational creditors (Other than Workmen and Employees and Government Purce)

SI	Name of creditor	Identification No.	D.4.3		1		Other than wo		noyees and	Government D	ues)					
No.	Traine of creator	racinimeation (vo.	1	s of claim	1		Details of c	laim admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if	Assets relinquishment
140.			receiv	ed	1		•				contingent	any mutual			1 '	(8A)
- 1			Data of	Amount	A 4 . C	27	<del></del>				claim	· ·			any	(6/1)
	i		1		Amount of		Amount	Amount	Whether	% of voting	Ciaim	dues,	admitted	verification	i	
	<b>}</b>		receipt	claimed	claim	claim	covered by	covered by	related	share in CoC		that may				
			l .		admitted	İ	security	guarantee	l			be set-off				
		· .:		ŀ			interest	8	1,			i				1
	1		i			1	meres		l				1			·
1	1.0.1501111 111.0110	0.00						ĺ				]				
<u> </u>	AGARWAL ALLOYS	O.C-2	01/06/2020	4000000	3073624	Operational	NA	NA	NA	100	NII	NIL	026276	NIL	111	
L	<u> </u>	TOTAL		4000000	3073624						THE	INIL	926376	MIL	NA	NA



Annexure - 9

# Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021 List of other creditors (Other than financial creditors and operational creditors)

(Amount in□)

SI.	Name of	Identification	Details	of claim			Details of claim	admitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if any	Assets
No	creditor	No.	received	i							1		claim		relinquishment (8A)
										claim	that may be set-	admitted	under		
			Date of	Amount	Amount of	Nature of	Amount covered	Amount covered	Whether	1	off		verificati		
			receipt	claimed	claim	claim	by	by guarantee	related				on		
					admitted		security interest		party?						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NIA	NA	NA

